

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1373

ANSWERED ON:14.07.2009

SETTLEMENT CLAIMS OF PARA- MILITARY FORCES

Laguri Shri Yashbant Narayan Singh; Vasava Shri Mansukhbhai D.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of Para-Military Forces (PMF) personnel killed/injured during each of the last three years, force-wise;
- (b) the number of personnel whose dependents/next of kin were paid compensation and those pending for settlement, force-wise; and
- (c) the time by which such pending claims are likely to be settled?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a): The details are as under:-

Force	Year	Killed	Injured
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Assam Rifles	2006	16	Nil
	2007	11	Nil
	2008	05	Nil

BSF	2006	12	117
	2007	02	49
	2008	07	62

CISF	2006	11	11
	2007	02	04
	2008	03	02

CRPF	2006	39	338
	2007	71	249
	2008	67	997

ITBP	2006	Nil	Nil
	2007	Nil	Nil
	2008	05	15

NSG	2006	Nil	Nil
	2007	Nil	Nil
	2008	02	11

SSB	2006	05	Nil
	2007	Nil	Nil
	2008	01	Nil

(b): Compensation has been paid to the Next of Kin (NOK) of the victims/ their dependents except in 19 cases of CRPF and 1 case of Assam Rifles.

(c): On receipt of succession certificates from courts and on completion of other formalities pending claims are settled on priority.

